

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 328 of 1995

New Delhi, dated the 13th November, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Sudesh Kalhan,
(Since expired),
W/o late Shri Surinder Mohan Kalhan,
R/o 4/40, Lodhi Colony,
New Delhi-110003.

..... APPLICANT

(By Advocate: Ms. Bharti Sharma
proxy counsel for
Mrs. Rani Chhabra)

VERSUS

1. The Union of India through
the Secretary,
Ministry of Defence, South Block,
New Delhi.

2. Directorate General of Ordnance
Services,
Master General of the Ordnance
Branch,
Army Head Quarters,
New Delhi

..... RESPONDENTS

(By Advocate: Shri B. Lall)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Ms. Bharti Sharma states that her client
has unfortunately expired and none of her legal
heirs seek impleadment as applicant and under
the circumstances this O.A. is dismissed as
having become infructuous.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

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